

Annexure 1

Name of the corporate debtor: Attukal Devi Institute Of Medical Sciences Limited; Date of commencement of CIRP: 27.09.2024.

List of creditors as on: 11.10.2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	NIL	0	0	NIL	NIL	NIL		
2	Unsecured financial creditors belonging to any class of creditors	0	NIL	0	0	NIL	NIL	NIL		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	NIL	0	0	NIL	NIL	NIL		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	2,87,76,325/-	1	2,87,76,325/-	NIL	NIL	NIL	2	
5	Operational creditors (Workmen)	0	NIL	0	0	NIL	NIL	NIL		
6	Operational creditors (Employees)	0	NIL	0	0	NIL	NIL	NIL		
7	Operational creditors (Government Dues)	0	NIL	0	0	NIL	NIL	NIL		
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	25,23,543/-	1	25,23,543/-	NIL	NIL	NIL	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	7,96,66,211/-	0	7,96,66,211/-	0	0	0	4	
T o t a l			11,09,66,079/-		11,09,66,079/-					

Name of the corporate debtor: Attukal Devi Institute Of Medical Sciences Limited; Date of commencement of CIRP: 27.09.2024.

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List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in Co C
1	Dr Ayyappan Nair Raghavan Pillai	PAN: ADRPP149924G	07.10.2024	2,87,76,325/-	2,87,76,325/-	Unsecured loan and Advances from director	No	Nil	Yes	Nil*	NO	NO	NO	NIL	The Company availed unsecured loan and advances from director for running the business

* Dr Ayyappan Nair Raghavan Pillai is the suspended director and financial creditor, hence voting share considered as NIL

Annexure 3

N Name of the corporate debtor: Attukal Devi Institute Of Medical Sciences Limited; Date of commencement of CIRP: 27.09.2024.
List of creditors as on: 11.10.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Dr Ayyappan Nair Raghavan Pillai	PAN: ADRPP1499G	07.10.2024	25,23,543.00	25,23,543.00	Professional fees	NO	NO	NO	0*	0	0	0	Nil	Professional fees arrears as consultant Doctor along with directorship.

* Dr Ayyappan Nair Raghavan Pillai is the suspended director and Operational creditor for his professional service, hence voting share considered as NIL.

Annexure 4

Name of the corporate debtor: Attukal Devi Institute Of Medical Sciences Limited; Date of commencement of CIRP: 27.09.2024.

List of creditors as on: 11.10.2024

List of Other creditors, if any,(other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Attukal Bhagavathy Temple Trust	PAN: AAATA 3566D	09.10.2024	7,99,61,509/-	7,96,66,211/-	Principal and Interest of Lease rent	NO	NO	NO	0	0	0	2,95,298	Nil	Attukal Bhagavathy Temple Trust is the lessor and they have claimed up to 10.10.24 instead of 27.09.24 ICD.